

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 01.05.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/913/2024 in CP(IB) No.716/9/HDB/2019</b>
<b>NAME OF THE COMPANY</b>	<b>RKI Builders Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Sheetal Ispat Pvt Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>RKI Builders Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**IA (IBC)/913/2024**

**Present:** Mr. K. Murali Krishna Prasad, Resolution Professional.

Ld. Counsel Ms. JVL Bharati for the Resolution Professional.

Ld. Counsel Mr. Bendi Ravi Teja for the Respondent.

Mr. Bendi Ravi Teja has taken service on behalf the Respondent. For filing of Vakalat as well as Counter by the Respondent, **matter is adjourned to 10.06.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**